

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 12
(IB)-1431(PB)/2019

IN THE MATTER OF:

Axis Bank Ltd

Vs.

Payne Realtors Pvt. Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016 (CIRP)

Order delivered on 22.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -
For the Respondent : -

ORDER

C.A. No. 525(PB)/2020

It is an application filed by the Resolution Professional seeking extension of 90 days in addition to 180 days completed by 21.01.2020, based on the resolution passed by the CoC in its meeting held on 09.01.2020, this application is hereby allowed extending CIRP period for another 90 days in addition to 180 days already completed by 21.01.2020 with a clarification that this extension will come into effect from 21.01.2020.

Accordingly, this application is allowed.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)